

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Service Tax Appeal No.11253 of 2015

(Arising out of OIO-SUR-EXCUS-001-COM-002-15-16 dated 10/04/2015 passed by Commissioner of Central Excise, Customs and Service Tax-SURAT-I)

Kgk Diamonds I Pvt Ltd

.....Appellant

2nd Floor, Millenium Diamond Compound, Harinandan Society, Near Hira Baug, Varachha Road,
SURAT, GUJARAT

VERSUS

C.C.E. & S.T.-Surat-i

.....Respondent

New Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat, Gujarat-395001

APPEARANCE:

None appeared for the Appellant

Shri S K Shukla, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

Final Order No. A/ 10769 /2020

DATE OF HEARING: 11.03.2020
DATE OF DECISION: 11.03 .2020

RAMESH NAIR

The appellant filed a request letter to withdraw this appeal as they opted to avail the SABKA VISHWAS SCHEME, 2019.

2. Accordingly, the appeal is dismissed as withdrawn with a liberty to approach this Tribunal, in case the application under said Scheme, 2019 is not accepted.

(Dictated & Pronounced in the open court)

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**